

S.No.23

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
02-05-2024 AT 10:30 AM**

CA (CAA) No. 13/230/HDB/2024
u/s. 230 of Companies Act, 2013

IN THE MATTER OF:

M/s. Mytrah Ainesh Power Pvt Ltd (Transferor Co.,) & 11 Other Transferor Companies and M/s. Mytrah Vayu (Sabarmati) Pvt Ltd & their Respective Shareholders **...Petitioner**

CORAM:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Rama Krishna for the counsel on record for petitioner present physically.
Matter passed over.
Matter called again.
Heard learned counsel for the petitioner. For **Orders 13/6/2024**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)